

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1430
ANSWERED ON:03.03.2000
FRAUD IN VIJAYA BANK
GADDE RAMAMOCHAN;M.V.V.S MURTHI;SHIVAJI MANE

Will the Minister of FINANCE be pleased to state:

- (a) whether the CBI has registered a case against the 13 persons including six senior officers for allegedly duping Vijaya Bank of more than Rs.1.37 crore fraud;
- (b) if so, the details in this regard; and
- (c) the further action taken by the Government in regard thereto ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a), (b) & (c) : Vijaya Bank has reported that Central Bureau of Investigation (CBI) has registered a case against 13 individuals including six officials of Vijaya Bank on 31.01.2000 in the matter relating to various credit facilities sanctioned by Barakhamba Road Branch of Vijaya Bank to a proprietary firm secured by landed properties belonging to three different people who guaranteed the credit limits. The conduct of the credit limits was not satisfactory and the security was found to be defective. The branch also allowed temporary overdrafts to the sister concerns of the firm. The bank has further reported that the total outstanding of the firm along with its sister concerns was Rs.137.50 lakhs.